

1/6/24

LPM/E MAIL

CRASH

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1. All the Hon'ble Dist. & Session Judges in Punjab, Haryana, HP, Raj. U. T. Delhi

2. All the Hon'ble Dist. & Session Judges in Punjab, Haryana, HP, Raj. U. T. Delhi

3. All Police Commissioners/St. Supdt. of Police, Punjab, HR, HP, Raj. Delhi etc.

4. All the Supdt. of Jail, (Punjab, HR, HP, Raj. Delhi & U.T. etc.)

5. All District Attorney in the State of Punjab (through concerned CPs/SSPs)

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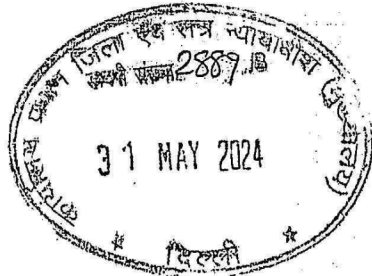
9. All District Attorney in the State of Punjab (through concerned CPs/SSPs)

10. In view of AC-3, Dated 30.05.2024 (*) It is intimated that the GIL-2024 is proposed to be held on 31.05.2024 in the State of Punjab. It is submitted that the large number of Police Officers have been deployed to perform law and order duties for GIL-2024. Keeping in mind the importance of election process, it is therefore, humbly requested.

11. The presence of Convicts/Under Trial prisoners in the Mobile Court from 31.05.2024 to 01.06.2024, may kindly be adjourned and next date of hearing may kindly be communicated to this office.

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Signature of the District Judge, Delhi, dated 31/5/2024.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

No. 18697-772/Gen.II/2024

Dated, Delhi the 31 MAY 2024

Copy forwarded for information and necessary action to:-

- All the Ld. Principal District & Sessions Judges, West/New Delhi/South West/South/South East/North/North West/East/North East & Shahdara District Delhi/New Delhi and office of the Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
- All the Hon'ble Courts dealing with the criminal matters of Central District, Tis Hazari Courts, Delhi.

Signature of the District Judge, Delhi.

Signature of Ravinder Bedi.

DISTRICT JUDGE (Comm. Court)/ OFFICER IN-CHARGE, GENERAL BRANCH (C), THC, Delhi.

Signature and date: PD 253 (W) 01/06/2024

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 19 272 - 19315 /Circular/Genl./West/THC/2024

Dated 03/6/24

CIRCULAR

Sub: Regarding exemption from hearing/peshi of UTPs in the Hon'ble Trial Courts of West District, Tis Hazari Courts, Delhi due to non availability of Police Force for the forthcoming duties of GPE 2024 and intimation of the next date of hearing for hearing/peshi of UTPs accordingly.

Forwarded copy of Endorsement Letter No. 13604-13684/Genl.II/2024 Dated 04.05.2024 bearing Diary No. 4792 Dated 06.05.2024 along with copy of Message of Communication Unit of Delhi Police Dated 02.05.2024 Bearing Diary No. 2306 Dated 03.05.2024 received, on the subject cited above, from Sh. Ravinder Bedi, Officer In-Charge, General Branch, (C), District Judge (Commercial Court), Tis Hazari Courts, Delhi for the information and necessary action to:-

1. All the Hon'ble Courts dealing with Criminal Matters of West District, Tis Hazari Courts, Delhi.
2. ✓ The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.



(Ajay Gupta)

District Judge (Commercial Court) – 05/
Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.